

Central Administrative Tribunal

Circuit Bench Lucknow

T.A.NO.1053 of 1987 (T)

(W.P.No.2457/82)

MP 136-817

8/2
6/2

S.F.H.Zaidi Applicant/petitioner

Versus

Union of India Respondents

Hon'ble Mr.Justice U.C.Srivastava, V.C.

Hon'ble Mr.A.B.Gorthi, A.M.

Dated: 5.7.1991.

Sri Amil Srivastava states that his application has become infructuous as applicant has already been promoted. An application along with an affidavit with promotion order has been filed. The T.A. application is accordingly dismissed having been infructuous with the observation that ~~now~~ he will be open for the applicant to agitate before the department if there is any dispute regarding date of promotion. No order as to cost.

Sd/-

A.M.

Sd/-

V.C.

True Copy
AKR
Section Officer

// True copy //

Central Administrative Tribunal
Circuit Bench
LUCKNOW

cheeky
R.S.M.